

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 29

IA 1449/2020 IN C.P. (IB)/3457(MB)2018

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 04.07.2024

NAME OF THE PARTIES: CORPORATION BANK

V/s

**TRIMAX IT INFRASTRUCTURE AND
SERVICES LTD**

Sec. 7, 60(5) of Insolvency and Bankruptcy Code, 2016.

ORDER

IA 1449/2020

1. Ld. Counsel Adv. Shyam Kapadia a/w Adv. Ashwin H. is present for the applicant. Adv. Rakesh Gupta is present for erstwhile Resolution Professional.
2. Ld. Counsel for the applicant informs that the arguing counsel is preoccupied before another Court, accordingly seeks short adjournment date to the next date of hearing.
3. List matter for further hearing on **10.07.2024**.

**Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta**

**Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**